consultation with Regional Officer, MoRT&H Gandhinagar as per alignment suggested during joint inspection of the official of Ministry and Govt. of Gujarat, keeping in view the points discussed during the meeting. It was also decided to obtain NOC from Ministry of Culture regarding the alignment of NH-228 and the walkway crisscrossing and running parallel to NH-228 and additional length to be taken over by Ministry of Culture.

The issue of the alignment was also discussed in the meeting held on 9th June 2014 at New Delhi between Hon'ble Minister Road Transport, Highways & Shipping and Hon'ble Chief Minister, Gujarat, it was *inter-alia* decided that the proposal of the alignment of NH-228 (Ahmedabad – Dandi Route) shall be submitted by Government of Gujarat along with all relevant details. The alignment would be finalized after the proposal is received from Stat Government. A provision of ₹ 297 crore has been made in the Annual Plan 2014-15 for development of NH-228 (Ahmedabad-Dandi Route).

Vadodara - Mumbai Expressway as NHDP project

1318. SHRI CHUNIBHAI KANJIBHAI GOHEL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has declared Vadodara Mumbai Expressway as NHDP Project; and

(b) if so, the present status of the project and the reasons for the delay, if any?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) Yes, the project has been approved as part of NHDP Phase VI Programme.

(b) The Feasibility Study and the pre-construction activities. The delay such as land acquisition, Forest clearances etc. have been taken up.

Proposals under PMGSY from Chhattisgarh

†1319. DR. BHUSHAN LAL JANGDE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Chhattisgarh Government has submitted a proposal to the Central Government for 519 roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during 2012-13, the number of roads which have been approved and by when the remaining roads would be approved; and

(b) whether the State Government has submitted proposals for the construction of 148 roads under Rural Connectivity Investment Programme (RCIP) and Rural Roads Sector III (RRSIII) to the Central Government during the above period for which allocation is required to be made and by when the allocations would be made?

[†]Original notice of the question was received in Hindi.